

(11)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20.10.2020 AT 12:00 PM THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/512/252/2018
PETITION NUMBER :
NAME OF THE PETITIONER : PONNY RETAILS PVT LTD
NAME OF THE RESPONDENT : ROC, CHENNAI
UNDER SECTION : SEC 252 OF CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

Counsel for Petitioner Mr. S. Magesh is present through video conferencing mode. At his request, list this matter on **02.12.2020** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)